

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

**LOK SABHA**  
**Unstarred Question No.2017**  
Friday, July 31, 2015/Shravana 9, 1937 (Saka)

**MoU Signed by SEBI**

**2017: SHRI PRALHAD JOSHI:**

Will the **Minister of FINANCE** be pleased to state:

- (a) Whether Securities and Exchange Board of India (SEBI) has signed a MoU with Finance Ministry of Belarus with regard to enhancing investor protection and creating effective securities markets: and
- (b) If so, the details thereof and the action taken thereon?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)**

- (a) Yes Madam, SEBI and the Ministry of Finance of the Republic of Belarus signed a Memorandum of Understanding (MoU) on bilateral cooperation on June 03, 2015.
- (b) The Memorandum of Understanding was signed in Minsk, Belarus in the presence of Hon'ble President of India and Hon'ble President of Belarus. The MoU seeks to promote further development of economic links and cooperation between the two signatories, and aims to enhancing investor protection and creating conditions for an effective development of securities markets in the two countries.

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